Seventeenth Loksabha

>

Title: Introduction of the Mandatory Basic Facilities for Neglected Senior Citizens, Widows and Orphans Bill, 2019.

श्री सुधाकर तुकाराम श्रंगरे (लातूर): महोदय, मैं प्रस्ताव करता हूं कि विरष्ठ नागरिकों, विधवाओं और अनाथों को आवास, खाद्य, जल, औषध और सुरक्षा जैसी अनिवार्य मूल सुविधाओं का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमित दी जाए।

15.41 hrs (Shri N. K. Premachandran in the Chair)

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for mandatory basic facilities like housing, food, water, medicine and security to neglected senior citizens, widows and orphans."

The motion was adopted.

> सुधाकर तुकाराम

श्रंगरे :

महोदय, मैं विधेयक

को

पुरःस्थापित करता हूं ।